

SL. No.110

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

(Physical Hearing)

**CORAM: JUSTICE (retd.) TELAPROLU RAJANI – HON’BLE MEMBER (JUDICIAL)
CORAM: SHRI CHARAN SINGH , HON’BLE MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 05.12.2022 AT 02:30 PM THROUGH VIDEO CONFERENCE**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA No.09,667&669/2020 in CP (IB) No.562/7/HDB/2018
NAME OF THE COMPANY	Sri Lakshimikantha Spinners Ltd
NAME OF THE PETITIONER(S)	State Bank of India
NAME OF THE RESPONDENT(S)	Sri Lakshimikantha Spinners Ltd
UNDER SECTION	7 of IBC

ORDER

Learned Counsels for both sides appeared in person.

Learned Counsel for Corporate Debtor submits that OTS proposal has been approved. 30% payment has also been made. The same is not refuted by the Learned Counsel for Financial Creditor.

Learned Counsel for Corporate Debtor submits that the entire amount will be paid by the end of December, 2022.

List the matter on 03.01.2023.

Sd/-

MEMBER (TECHNICAL)

Syamala

Sd/-

MEMBER (JUDICIAL)